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Title: Introduction of the Disclosure of Lobbying Activities Bill, 2013.

SHRI KALIKESH NARAYAN SINGH DEO (BOLANGIR): Sir, I beg to move for leave to introduce a Bill to set up an Authority for registration of lobbyists; to provide for disclosure of lobbying activities that influence legislative and executive decision-making in order to increase transparency in governance and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to set up an Authority for registration of lobbyists; to provide for disclosure of lobbying activities that influence legislative and executive decision-making in order to increase transparency in governance and for matters connected therewith."

*The motion was adopted.*

SHRI KALIKESH NARAYAN SINGH DEO: I introduce the Bill.

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